

From the Front Page

With 1.45L cases, surge stronger

India's Covid-19 tally has crossed the 20-lakh mark on August 7 last year, the 30-lakh mark on August 23, the 40-lakh mark on September 5 and the 50-lakh mark on September 16. It went past 60 lakh on September 28, 70 lakh on October 11, 80 lakh on October 29, 90 lakh on November 20 and the one crore mark on December 19.

According to the Indian Council of Medical Research (ICMR), 25,52,14,803 samples have so far been tested in the country for the viral disease, including 11,73,219 on Friday.

The life goes out of live events

"Our open-air music property, Live At DLF Avenue, saw artists like Ritviz, Peter Cat and Seedhe Maut perform live," Srinivasan added.

However, the resurgence of lockdowns has cast a shadow over such events. According to reports, IPL's offline activities such as player-fan meet ups and dine-in tie-ups have already been affected.

Brands are cautious about sponsorships and offline activities because of the looming uncertainty. "With the unfortunate turn of events, brands are slow to respond to live events now," says Deepak Kumar, director, Hyperspace, a shopper marketing agency.

In 2020 several event organisers and content creators used platforms like Instagram, YouTube and Zoom to organise live events online. One year on, consumers and brands want more from online live events. "For online events to succeed, we require deep engagement, gamification and most importantly, broadcast quality streaming," observes Roshan Abbas, president, Event and Entertainment Management Association.

In India, despite there being several apps and services that add multiple layers of gamification and integrations, live online events have not come close to replicating the offline experience for audiences, say experts.

"Audiences have multiple entertainment options in the form of both free and paid content. And those experiences are far more engrossing for consumers in comparison to live online events," says Hariom Seth, founder, Tagglabs, a company that provides technology solutions to event organisers. He says that not only are sponsorships for online live events lower, even selling tickets in the price range of ₹300-1,000 per user is tough for a purely online experience.

This is possibly why people are looking to pay for upskilling tutorials or online courses that teach hobbies and not necessarily alternatives to entertainment. "Digital events that are trending now allow people to upskill,

build on a talent/hobby or learn something entirely new. About 60% of events listed on our platform are workshop-focussed," says Srinivasan.

Abbas says corporates have leveraged online events to organise everything from product demos to product launches (especially automotive brands). Further, existing IPs such as the Lakmé Fashion Week and Bacardi NH7 Weekender adopted digital avatars. Lakmé Fashion Week's virtual event integrated the element of shoppable content while Bacardi NH7 Weekender had features like virtual parties during the stream, games, virtual photo-booths, etc. Attendees could even join live parties along with artists and fans. However, creating innovative technological experiences for virtual events within limited budgets is resulting in sub-par products that are not attractive to consumers, say experts.

The deals between event organisers and brands are not limited to creating one blockbuster event. "On digital, brands are spreading their risk by multiplying the number of online events they do until the desired ROI has been achieved," says Abbas.

Senior living a young market

Another point, says Antara Senior Living CEO & MD Rajit Mehta, is that senior population in India is fast growing with over 20 million elders who stay alone, which will increase in next two

decades. Data suggests that share of elders as a percentage of total population will have increased from around 7.5% in 2001 to almost 12.5% by 2026 and surpass 19.5% by 2050.

Columbia Pacific Communities CEO Mohit Nirula emphasises that it is a different experience. "In today's fast-paced world, parents often find their children employed in a different city or country. Loneliness is the biggest accelerator of ageing. These communities are designed to offer a holistic living experience," he added.

Nirula is optimistic on the demand for senior living facilities. "We serve nine communities and 1,600 homes. Of all these communities across 5 cities, today we have a waiting list of people who either want to take a home on rent or purchase one in resale. Ready-to-move-in (RTMI) is in huge demand at all our communities," he noted.

Another early entrant in this segment, Ashiana Housing, says the biggest change is that children were against senior living before Covid and after the pandemic, they have come out in support.

"We are very bullish at Ashiana and are looking at land deals especially in Chennai, Pune and Delhi-NCR. Brand names have a big play in senior living because it is not about the house but about services," said Ashiana Housing joint MD Ankur Gupta.

Ashiana has five projects across Chennai, Lavasa (Pune), Jaipur and Bhiwadi, Gupta said, adding the com-

pany is looking at launching 3-5 projects in Delhi-NCR, Pune and Chennai over the next two years.

Antara Senior Living also saw increased customer enquiries and quicker conversions. "Antara Noida has had cumulative net sales of 150 units since its launch and is seeing continued strong interest and heavy footfall at the community site, giving us confidence that sales momentum will continue during the coming financial year," Antara's Mehta noted.

Anarock Property Consultants research head Prashant Thakur said over the years, senior living projects have sprung up either on the outskirts of major cities or largely in tier II and III cities. Bhiwadi in NCR, Neral in Mumbai, Talegaon in Pune and Devanahalli in Bengaluru are some prominent locations in tier-I cities.

"Covid could very well reshape the future of senior living in India as demand for such residences is reportedly rising amidst the pandemic-induced uncertainties. Currently, there is only limited supply in this segment – there are as many as 55 projects (developed or ongoing) by top 12 players in this segment," Thakur added.

The future is bright, asserts Nirula, adding "There are all the conveniences you want in a serviced apartment with safety protocols in place, 24x7 medical support and a like-minded environment. RTMI units and the demographic buying such units is getting younger than what it was earlier."

● UNUSUAL MOVE

Pentagon defends US Navy ship in India's EEZ

Pentagon spokesperson John Kirby said that the move was 'consistent with international law' diplomatic channels

PRESS TRUST OF INDIA Washington, April 10

THE PENTAGON HAS defended its Navy asserting its navigational rights within India's exclusive economic zone without taking New Delhi's permission, calling the move "consistent with international law".

In an unusual move, the US Navy announced that on Wednesday it conducted a freedom of navigation operation in Indian waters without prior consent to challenge India's "excessive maritime claims", triggering a reaction from New Delhi, which on Friday said it has conveyed concerns to Washington through diplomatic channels.

The ministry of external affairs (MEA) also contested the US Navy's 7th Fleet statement of April 7 that the freedom of navigation operation



Pentagon spokesperson John Kirby REUTERS

(FONOP) by the guided-missile destroyer USS John Paul Jones "upheld the rights, freedoms, and lawful uses" of the sea recognised in international law by challenging India's "excessive maritime claims".

When asked about India's reaction over the US Navy's move, Pentagon spokesperson John Kirby on Friday said: "I can tell you is that the USS John Paul Jones, a Navy destroyer, asserted navigational rights and freedoms in the vicinity of the Republic of the Maldives by conducting innocent passage through its territorial sea in normal operations within its exclusive economic zone without requesting prior permission".

Earlier, announcing about the operation, the statement by the 7th Fleet said, "On April 7, 2021 (local time) USS John

Paul Jones (DDG 53) asserted navigational rights and freedoms approximately 130 nautical miles west of the Lakshadweep Islands, inside India's exclusive economic zone, without requesting India's prior consent, consistent with international law".

Kirby in response to a question from reporters at a Pentagon news conference said: "That's consistent with international law".

"Again, we continue to maintain the right, indeed the responsibility, to fly, sail, and operate in accordance with international law," he said.

Kirby said that it is the responsibility of the US to uphold the freedom of navigation and the rights and freedom and lawful uses of the sea recognised in international law.

‘Gandhi was such a holy god of a person I couldn't connect with him’

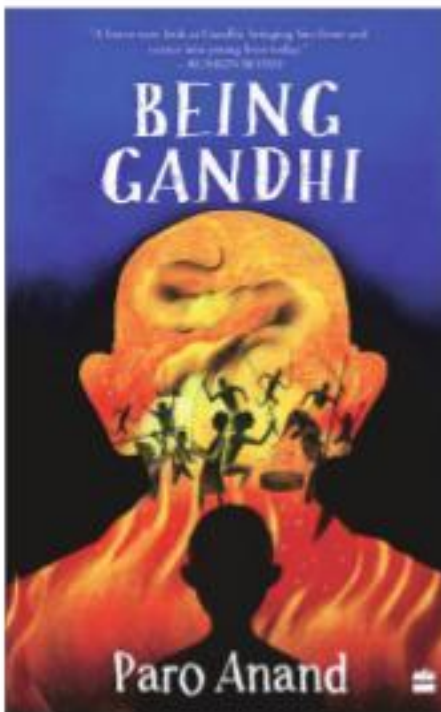
REYA MEHROTRA New Delhi, April 10

"I DON'T SEE the point of celebrating one man, one leader, year on year," a 13 year old Chandrashekhar, agitated by the re-introduction of the nation's father every year in academics, thinks. Out of perhaps a thousand books on Mohandas Karamchand Gandhi, analysing the man, exploring his life and immense contribution in driving India to freedom.

Paro Anand's *Being Gandhi* caters to as much as the young readers as it does to the adults. Paro's story encapsures the growing relevance of Gandhian philosophy and the need to revisit it with each decade's passing and with each plague of social and political divide.

When we sat down to re-read the 2019 book published by HarperCollins Children's Books in 2021 at Neev Literature Festival's Reading Challenge for Junior Readers aged between 10-13, we reacquainted ourselves with the national leader's ideology. Set during the time of the 1984 riots, the book sees a burning country from the eyes of a young teen.

There is something unique in the way Paro Anand approaches the book. This is not just another Gandhi book but a coming-of-age book on



Paro Anand's Being Gandhi

the Gandhian way of life – that forces the young readers to think what Gandhi would do if he were in place of them, just like the protagonist thinks.

Chandrashekhar steps into Gandhi's shoes unconsciously and transforms from a new teen into a responsible, sensitive teen-adult who cares about those close to him.

It is that part in the book where he gives up his favourite ice cream for his mother, when he wants to save the neighbours being attacked by the mob, thinks of calling up his school friend Daman, who is a Sikh to check if his he and his family were okay during the time of the riots, that one realises the birth of Gandhi in his adolescent mind.

US approaching China from position of patience and is not in a hurry: White House

PRESS TRUST OF INDIA Washington, April 10

THE BIDEN ADMINISTRATION is approaching China from the position of patience and is not in a hurry, the White House has said. White House press secretary Jen Psaki told reporters at her daily news conference on Friday that the relationship with China is one based on steep competition.

"We have been publicly and privately expressing our growing concerns about China's aggression towards Taiwan. China has taken increasingly coercive action to undercut democracy in Taiwan. We've seen a concerning increase in PRC military activity in the Taiwan Strait, which we believe is potentially destabilising," she said. "We are approaching this from a position of patience; we're not in a hurry. We are working to strengthen our conditions at home, better support our workforce, ensure that we are approaching the relationship from a position of strength," Psaki said. The US is watching Chinese military exercise near Taiwan closely. "What we can control is how we approach our relationship with China. We see it as one that is about competition, not about conflict. Our focus is also on approaching the relationship from a position of strength. So that includes rebuilding, investing in our workforce at home," she said.

Eastern Ladakh: India, China agree to resolve outstanding issues expeditiously

PRESS TRUST OF INDIA New Delhi, April 10

INDIA AND CHINA held detailed deliberations on disengagement in remaining areas of eastern Ladakh and agreed to jointly maintain stability on the ground, avoid any new incidents and resolve the outstanding issues in an "expeditious manner". A day after the 11th round of military talks that lasted for 13 hours, the Indian Army on Saturday said it was highlighted during the parleys that completion of disengagement in other areas would pave the way for considering "de-escalation of forces" and ensure full restoration of peace and tranquillity in the region. The Corps Commander-level talks took place at the Chushul bor-

der point on the Indian side of the Line of Actual Control (LAC) in eastern Ladakh. The parleys began at around 10:30 AM and ended at 11:30 PM.

People familiar with the negotiations said the Indian delegation, led by Commander of the Leh-based 14 Corps Lt Gen PGK Menon, particularly insisted on resolving outstanding issues in Hot Springs, Gogra and Depsang. "The two sides had a detailed exchange of views for the resolution of the remaining issues related to disengagement along the LAC in eastern Ladakh," the Army said in a statement. It was the second high-level military talks between the two sides after disengagement of troops in the Pangong lake areas in eastern Ladakh in February.

**AHLUWALIA CONTRACTS (INDIA) LIMITED**  
(Corporate Id Number: L45101DL1979PLC009654)  
Regd. Office: Plot No. A-177, Okhla Industrial Area, Phase-I, New Delhi-110020  
Website:- www.acilnet.com, E-mail:- cs.corporate@acilnet.com

**Public Notice for the Attention of all Members of Ahluwalia Contracts (India) Ltd**  
(Transfer of Equity Shares of the Company to the Demat Account of the Investor Education and Protection Fund (IEPF) Authority)

This Notice is published in continuation of our earlier notice pursuant to the provisions of the section 124(6) of Companies Act, 2013 read with the Investor Education And Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules") as amended from time to time.

Pursuant to the recent notifications issued by the Ministry of Corporate Affairs dated October 13, 2017 and October 16, 2017, the Company is required to transfer Equity Shares in respect of which dividend has remained unclaimed or unpaid for seven consecutive years, wherein the said period of seven years for transferring the unpaid/ unclaimed dividend for the financial year 2009-10 & 2010-11 completed on 23.10.2017 and 05.11.2018.

Adhering to the various requirements set out in the Rules, the Company shall transfer those shares, dividend on which remained unpaid/ unclaimed for Financial Year 2009-10 and 2010-11, for which period of seven consecutive years completed during due period. The details of shareholders whose shares are liable to be transferred to the demat account of IEPF Authority will be available on the website of the Company i.e. www.acilnet.com

The shareholders may please note that the above details of updated list of Shareholders uploaded by the Company on its website should be regarded and shall be deemed to be accurate notice in respect of issue of new Share Certificate for the purpose of transfer of shares to Demat Account of the IEPF Authority pursuant to the Amended Rules.

Kindly note that all future benefits, dividends arising on such shares would also be transferred to IEPF.

The unclaimed Dividend amount and the shares transferred to IEPF Demat Account may be claimed by the concerned shareholder(s) from the IEPF Authority by following the procedure prescribed under the aforementioned IEPF Rules, 2016 (as amended).

For any queries on the subject matter, you may e-mail us at investor\_relations@acilnet.com or contact the Company's Registrar and Transfer Agent M/s. Link Intime India Pvt. Ltd., Noble Heights, 1st Floor, Plot NH-2, C-1 Block, LSC, Near Savitri Market, Janakpuri, New Delhi-110058, Tel.No.: 011-49411000, Email: delhi@linkintime.co.in

**For Ahluwalia Contracts (India) Ltd**  
Sd/-  
(Vipin Kumar Tiwari)  
Company Secretary

**Place: New Delhi**  
**Date: 10.04.2021**

**FORM A PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**For the Attention of the Creditors of City Mart Maintenance Services Private Limited**

**RELEVANT PARTICULARS**

|                                                                                                                                           |                                                                                                                                                                                                                                                                                         |
|-------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of Corporate Debtor                                                                                                               | City Mart Maintenance Services Private Limited                                                                                                                                                                                                                                          |
| 2. Date of Incorporation of Corporate Debtor                                                                                              | 23/01/2008                                                                                                                                                                                                                                                                              |
| 3. Authority under which Corporate Debtor is incorporated / registered                                                                    | Registrar of Companies-Delhi                                                                                                                                                                                                                                                            |
| 4. Corporate Identification No. of Corporate Debtor                                                                                       | U93090DL2008PTC173046                                                                                                                                                                                                                                                                   |
| 5. Address of the registered office and principal office (if any) of corporate debtor.                                                    | Registered Office : Kh. No. 300, Gopi Ram Building, Sultanpur Village, South Delhi, New Delhi-110030, India                                                                                                                                                                             |
| 6. Insolvency commencement date in respect of Corporate Debtor                                                                            | 18/03/2021<br><i>The order has been passed on 18.03.2021 by Hon'ble NCLT, New Delhi Bench-VI and IRP has received the intimation regarding his appointment from public source, on 08.04.2021 and IRP was able to download the copy of order from Hon'ble NCLT portal on 09.04.2021.</i> |
| 7. Estimated date of closure of insolvency resolution process                                                                             | 14/09/2021 i.e. 180 days from the date of commencement of CIRP being 18/03/2021                                                                                                                                                                                                         |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | Santosh Sharma<br>Reg. No. IBBI/IPA-002/IP-N00898/2019-2020/12842                                                                                                                                                                                                                       |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board.                                               | Address: c/o Rajrani Sharma 6/129, Near Prakash Dairy, Lodhi Mohalla, Shahdara, New Delhi, National Capital Territory of Delhi-110032<br>E-mail: scs.santoshsharma@gmail.com                                                                                                            |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address: Unit No. 110, First Floor, JMD Pacific Square, Sector 15, Part II, Gurgaon, Haryana-122001. E-mail: crp.citymart@gmail.com                                                                                                                                                     |
| 11. Last date for submission of claims                                                                                                    | 23/04/2021 i.e. 14 days from the date of receiving the copy of order of commencement of CIRP being 09/04/2021.                                                                                                                                                                          |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | No class of Creditor could be determined at this stage.                                                                                                                                                                                                                                 |
| 13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                                                                                                                          |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at:                                                    | Web link: https://www.ibbi.gov.in/home/downloads<br>Physical Address : Unit No. 110, First Floor, JMD Pacific Square, Sector 15, Part II, Gurgaon, Haryana-122001                                                                                                                       |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the City Mart Maintenance Services Private Limited on 18/03/2021.

The creditors of City Mart Maintenance Services Private Limited, are hereby called upon to submit their claims with proof on or before 23/04/2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form C, Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of following specified forms:

Form B for claims by Operational Creditors except Workmen and Employees;

Form C for claims by Financial Creditors;

Form D for claims by Financial Creditors in class;

Form D for claims by workmen and Employees;

Form E for claims by Authorized Representatives of Workmen and Employees;

Form F for claims by Creditors other than Financial Creditors and Operational Creditors.

**Sd/-**  
**Santosh Sharma**  
**Place : Gurgaon**  
**Date : 10.04.2021**  
**Interim Resolution Professional**  
**Reg. No. IBBI/IPA-002/IP-N00898/2019-2020/12842**

**IDFC**  
IDFC MUTUAL FUND

**Notice - Cum - Addendum No. 12 of 2021**  
**Addendum to the Statement of Additional Information (SAI) of IDFC Mutual Fund:**  
**Appointment of Key Personnel of IDFC Asset Management Company Limited ("the AMC"):**

Notice is hereby given that pursuant to SEBI circular no. SEBI/HO/IMD/DF2/CIR/P/2021/024 dated March 04, 2021, the following officials of IDFC Asset Management Company Limited have been designated as "Key Personnel" of the AMC effective April 5, 2021.

Accordingly, following details of Ms. Neeta Singh and Mr. Alfred Antony Fernando shall stand inserted under the section "Information on Key Personnel of the AMC" in SAI of IDFC Mutual Fund ("the Fund"):

| Name & Designation                                               | Age & Qualification                                                                             | Brief Experience (past 10 years)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Ms. Neeta Singh<br>Investor Relation Officer                     | 47 Years<br>Master's in Applied Economics                                                       | Ms. Neeta Singh joined IDFC AMC in April 2010 as Associate - Vice President and has been associated with IDFC AMC till date and is managing Investor Relations.<br>(Total experience - 23 years)                                                                                                                                                                                                                                                                                                                                                                  |
| Mr. Alfred Antony Fernando<br>Chief Information Security Officer | 43 Years<br>Bachelor of Commerce<br>Post Graduate Diploma in Business Administration in Finance | Mr. Alfred Antony Fernando joined IDFC AMC in September 2019 as Vice President - Governance and Risk and is the Chief Information Security Officer.<br>He was earlier associated with SBI Funds Management Private Limited from October 2013 to September 2019 as Senior Risk Manager.<br>Prior to this, he was associated with DBOI Global Services Private Limited from November 2012 to May 2013 as Team Manager and Mirae Asset Global Investments (I) Private Limited from March 2008 to April 2012 as Senior Risk Manager.<br>(Total experience - 22 years) |

All the other provisions of the SAI of the Fund, except as specifically modified herein above, read with the addenda issued from time to time, remain unchanged.

This addendum forms an integral part of the SAI of the Fund, read with the addenda issued from time to time.

**Place : Mumbai**  
**Date : April 09, 2021**

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

**ICICI PRUDENTIAL MUTUAL FUND**  
TARAKKI KARENI

**ICICI Prudential Asset Management Company Limited**  
Corporate Identity Number: U99999DL1993PLC054135

**Registered Office:** 12<sup>th</sup> Floor, Narain Manzil, 23, Barakhamba Road, New Delhi - 110 001.  
**Corporate Office:** One BKC, 13<sup>th</sup> Floor, Bandra Kurla Complex, Mumbai - 400 051.  
Tel.: +91 22 2652 5000, Fax: +91 22 2652 8100, Website: www.iciciprurf.com, Email id: enquiry@icicipruamc.com

**Central Service Office:** 2<sup>nd</sup> Floor, Block B-2, Nirlon Knowledge Park, Western Express Highway, Goregaon (E), Mumbai - 400 063. Tel.: 022 2685 2000 Fax: 022 26868313

**Notice to the Investors/Unit holders of ICICI Prudential Mutual Fund**  
**Half-Yearly Portfolio Statement of Schemes**

NOTICE is hereby given that the half-yearly portfolio statement of schemes of ICICI Prudential Mutual Fund for half year ended March 31, 2021 has been hosted on April 10, 2021 on the website of ICICI Prudential Asset Management Company Limited (the AMC) viz. [www.icicipruamc.com](http://www.icicipruamc.com) and on the website of Association of Mutual Funds in India (AMFI) viz. [www.amfiindia.com](http://www.amfiindia.com) in accordance with Regulation 59A of Securities and Exchange Board of India (Mutual Funds) Regulations, 1996, read with SEBI Circular No. SEBI/HO/IMD/DF2/CIR/P/2018/92 dated June 5, 2018.

Investors may accordingly view/download the portfolio statement of schemes from the website of the AMC.

Investors can also request for the physical/soft copy of portfolio statement of schemes through any of the following modes:

1. Give a call at our Contact Centre at:
  - MTNL/BSNL: 1800 222 999
  - Others: 1800 200 6666
2. Send an email to [enquiry@icicipruamc.com](mailto:enquiry@icicipruamc.com)
3. Submit a letter at any of the AMC Offices or our CAMS Investor Service Centres, details of which are available on the AMC website viz. [www.icicipruamc.com](http://www.icicipruamc.com).

**For ICICI Prudential Asset Management Company Limited**  
Sd/-  
**Authorised Signatory**

**Place : Mumbai**  
**Date : April 10, 2021**  
**No. 008/04/2021**

To know more, call 1800 222 999/1800 200 6666 or visit [www.iciciprurf.com](http://www.iciciprurf.com)

As part of the Go Green Initiative, investors are encouraged to register/update their e-mail id and mobile number to support paper-less communications.

To increase awareness about Mutual Funds, we regularly conduct Investor Awareness Programs across the country. To know more about it, please visit <https://www.iciciprurf.com> or visit AMFI's website <https://www.amfiindia.com>

**Mutual Fund investments are subject to market risks, read all scheme related documents carefully.**

**Classifieds**  
FROM ARTICLES TO EVERYTHING

**PUBLIC NOTICE**  
Be it known to general public at large that my client Smt. Krishna Maan W/o Late Sh. Rajender Maan R/o H.No. 1419, Gaushala, Kishan Garh, Vasant Kunj, Delhi-110070 has severed her all relations and disowned her son Sandeep and his wife Chandrakala from all her movable & immovable properties due to their misconduct and bad activities. My client and her other family members shall not be responsible for any wrongful and illegal act in future. Any persons' deal with them shall be self responsible. **Bhaskar Upadhyaya (Advocate)**  
Ch. No. 025, Lawyers Chamber, Supreme Court, Delhi-01

**PUBLIC NOTICE**  
Be it known to all that my client Shri. Bra. Kishore Prasad S/o. L. Shri Prabhunath Prasad, aged about 63 years, and Smt. Madhuri Kumari W/o. Shri Braj Kishore Prasad, both permanent residents of Narayan Nagar, Road No 2 Hajipur, Vaishali, Bihar 84101, presently at A-19, Second Floor (Back Side), Chankaya Plaza, Plot - 1, Parkside Road, Delhi 110059 have severed all relations with his son namely Shri. Manish Raj and his wife Smt. Neha Kumari of Naha, Srinha, and have disowned and disinherited them from all their movable and immovable properties due to unruly, defaming and astute behavior of Smt. Neha Kumari. If either or both of them will ever try to enter in premises of my client in any which way same shall be construed to be Criminal trespassing and shall be prosecuted as per the law of the land. Whosoever deals with them in any matter manner, can do so at his/her/their own risk and consequences and my client shall not be held liable for that. **PUNEET RAJ BANERJAL (Advocate)**  
B-7191A, Sector IV, Rohini, New Delhi 110085

## विदेशी मुद्रा भंडार 2.415 अरब डॉलर घटा

मुंबई, 10 अप्रैल (भाषा)।

देश का विदेशी मुद्रा भंडार दो अप्रैल को समाप्त सप्ताह में 2.415 अरब डॉलर घटकर 576.869 अरब डॉलर रह गया। भारतीय रिजर्व बैंक के शुक्रवार को जारी आंकड़ों में यह जानकारी दी गई है। इससे पहले के 26 मार्च को समाप्त सप्ताह में विदेशी मुद्रा भंडार 2.986 अरब डॉलर घटकर

579.285 अरब डॉलर रह गया था। इससे पूर्व 29 जनवरी, 2021 को समाप्त सप्ताह में विदेशी मुद्रा भंडार 590.185 अरब डॉलर की रेकार्ड ऊंचाई को छू गया था। रिजर्व बैंक के आंकड़ों के अनुसार 2 अप्रैल, 2021 को समाप्त समीक्षाधीन सप्ताह में गिरावट विदेशी मुद्रा परिसंपत्तियों (एफसीए) में गिरावट की वजह से आई है।



**बैंक ऑफ बड़ोदा**  
**Bank of Baroda**

**वाणव्यपुरी शाखा**

सर्वसाधारण को सृष्टित किया जाता है कि बैंक ऑफ बड़ोदा, वाणव्यपुरी शाखा, नई दिल्ली-110021 1. श्री संदीप मान पुत्र श्री जय भगवान मान और श्रीमती नीरज मान पत्नी श्री संदीप मान, दोनों निवासी फ्लैट नंबर 653, संगम अपार्टमेंट, वेस्ट एन्क्लेव, पीतम्पुर, नई दिल्ली, नॉर्थ वेस्ट दिल्ली-110034 और श्री रमन चावला पुत्र श्री तिलक राज चावला, निवासी सी-4/66, एस.डी.ए. होज खार, साउथ वेस्ट दिल्ली-110016 (सम्पत्ति के प्रस्तावित खरीदार) के नाम अवरोधित सम्पत्ति इससे ग्राहकों द्वारा अनुरोध किए गए ऋण/क्रेडिट सुविधा के लिए एक प्रतिगति के रूप में स्वीकार करने का कारण रखती है। यदि कोई भी व्यक्ति अवरोधित सम्पत्ति पर किसी अधिकार/स्वत्वाधिकार/ हित/ दावा का दावरक है, तो उसको अपने दावे के प्रमाण हेतु आवश्यक सद्बत के साथ 10 दिन के भीतर बैंक जाने की सलाह दी जाती है। यदि 10 दिन के भीतर कोई जवाब नहीं मिला, तो यह मान लिया जाएगा कि सम्पत्ति प्रभार/ दावा/ ऋणधार से मुक्त है और बैंक बंधक की कार्यवाही आगे बढ़ाएगा। सम्पत्ति का विवरण : श्रीआर.के. इन्फोटेक एंड डेवलपर्स प्रा. लि., ए-73/1, जी.टी. कननाल रोड, इंडिरिया एरिया, नई दिल्ली (सम्पत्ति का विक्रेता) के नाम सेक्टर-10, हारका, नई दिल्ली में स्थित क्रीहोल्ड आवासीय निर्मित सम्पत्ति सं. 56, जिसका बिक्रय पराम्य 325.54 वर्ग मीटर है।

स्वागत दिल्ली, तारीख : 10.04.2021

**बैंक ऑफ बड़ोदा**



**TATA MUTUAL FUND**

**NOTICE**

Unitholders of all the schemes of Tata Mutual Fund are requested to note that the scheme wise Portfolio Statements for the half year ended March, 2021 are hosted on the website [www.tatamutualfund.com](http://www.tatamutualfund.com) and [www.amfiindia.com](http://www.amfiindia.com). Unitholders can submit a request for a physical copy or electronic copy of the scheme wise portfolio statement by calling on: (022) 62827777 or by sending an email to [service@tataamc.com](mailto:service@tataamc.com) or by writing to Tata Mutual Fund, Mulla House, Ground Floor, Fort, Mumbai - 400001.

**Mutual Fund Investments are subject to market risks, read all scheme related documents carefully.**

Corporate Identity Number: TAML - U65990-MH-1994-PLC-07090



**अहलुवालिया कॉर्न्यूट्स (इंडिया) लिमिटेड**  
कॉर्पोरेट पहचान आईडी नम्बर: L45101DL1979PLC009654  
पंजी. कार्यालय: प्लॉट नं. ए-177, ओखला इंडस्ट्रियल एरिया, फेज-1, नई दिल्ली-110020  
वेबसाइट: [www.aclinet.com](http://www.aclinet.com), ई-मेल: [cs.corporate@aclinet.com](mailto:cs.corporate@aclinet.com)

**अहलुवालिया कॉर्न्यूट्स (इंडिया) लि. के सभी सदस्यों के ध्यानार्थ सार्वजनिक सूचना (निवेशक शिक्षा तथा संरक्षण कोष (आईपीएफ) प्राधिकरण की डीमैट खाता में कम्पनी की इक्विटी शेयरों का अंतरण)**

यह सूचना निवेशक शिक्षा तथा संरक्षण कोष प्राधिकरण (लेखा, ऑडिट, अंतरण तथा रिफंड) नियमावली, 2016 (“नियमावली”) समन्वय समूह पर यथा संबंधित के साथ पंजित कम्पनी अधिनियम, 2013 की धारा 124 (6) के प्रावधानों के अनुपालन में हमारी पूर्व की सूचना के अंतर्गत में प्रकाशित की जा रही है।

कॉर्पोरेट कार्य मंत्रालय द्वारा जारी हाल की अधिसूचना तिथि 13 अक्टूबर, 2017 तथा 16 अक्टूबर, 2017 के अनुपालन में कम्पनी को ऐसी इक्विटी शेयरों जिनके संदर्भ में लाभांश लगातार सात वर्षों से दवा-रहित अथवा अप्रदत्त रहा है जिसमें वित्त वर्ष 2009-10 एवं 2010-11 में लिये अप्रदत्त दवा-रहित लाभांश के अंतरण के लिये सात वर्षों की उक्त अवधि 23.10.2017 तथा 05.11.2022 तक पूरी हो गई है, को अंतरित करना होगा।

नियमावली में वर्णित विविध अपेक्षाओं का अनुसरण करते हुए कम्पनी इन शेयरों, जिसके लिये वित्त वर्ष 2009-2010 तथा 2010-2011 के लिये लाभांश अप्रदत्त/ दवा-रहित है जिसके लिये लगातार सात वर्षों की अवधि उक्त अवधि के दौरान पूरी हो चुकी है, को अंतरित किया जायेगा। जिन शेयरधारकों का शेयर आईपीएफ प्राधिकरण की डीमैट खाता में अंतरित किया जायेगा, का विवरण कम्पनी की वेबसाइट [www.aclinet.com](http://www.aclinet.com) पर उपलब्ध होगा।

शेयरधारक कृपया ध्यान रखें कि उसकी वेबसाइट पर कम्पनी द्वारा अपलोड की गई शेयर धारकों की अद्यतन सूची के उपरोक्त विवरणों को संशोधित नियमों में आईपीएफ प्राधिकरण की डीमैट खाता के शेयरों के अंतरण के उद्देश्य से ये शेयर प्रमाणपत्र जारी करने के संदर्भ में पर्याप्त सूचना माना जायेगा।

कृपया ध्यान रहे कि ऐसी शेयरों पर उपलब्ध होने वाली पवित्र्य के सभी लाभों, लाभांश को भी आईपीएफ में अंतरित किया जायेगा।

आईपीएफ की डीमैट खाता में अंतरित दवा-रहित लाभांश राशि तथा शेयरों को संबंधित शेयरधारक उपरोक्त आईपीएफ नियमावली, 2016 के अंतर्गत निर्दिष्ट प्रक्रिया का पालन कर संबंधित शेयरधारक को आईपीएफ प्राधिकरण से वापस लेने का दावा कर सकते हैं।

उक्त विषय पर किसी भी प्रकार की पुष्टताछ के लिये आप हमें [investor-relations@aclinet.com](mailto:investor-relations@aclinet.com) पर ईमेल कर सकते हैं अथवा फोनपर रिजल्टर तथा अंतरण एजेंट मै. लिंक इन्स्टाम इंडिया प्रा.लि., नोएला हाइट्स, 1ला तल, प्लॉट एएमए-2, सी-1, ब्लॉक, एएसएससी, सावित्री मार्केट के निजट, जनकपुरी, नई दिल्ली-110058, टेली.नं. 011-49411000, ईमेल: [delhi@linkintime.co.in](mailto:delhi@linkintime.co.in) से सम्पर्क कर सकते हैं।

अहलुवालिया कॉर्न्यूट्स (इंडिया) लि. के लिये हस्ता./—  
(विपिन कुमार तिवारी)  
कम्पनी सचिव

| प्रपत्र ए सार्वजनिक उद्घोषणा                                                                                                          |                                                                                                                                                                                                                                                  |
|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| [ भारत दिवाला तथा दिवालिप्य मंडल (कॉर्पोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया) विनियमन, 2016 के विनियमन 6 के अंतर्गत]       |                                                                                                                                                                                                                                                  |
| सिटी मार्ट मैटेनंस सर्विसेस प्राइवेट लिमिटेड के क्रेडिटर्स के ध्यानार्थ                                                               |                                                                                                                                                                                                                                                  |
| संबंधित विवरण                                                                                                                         |                                                                                                                                                                                                                                                  |
| 1. कॉर्पोरेट ऋणधारक का नाम                                                                                                            | सिटी मार्ट मैटेनंस सर्विसेस प्राइवेट लिमिटेड                                                                                                                                                                                                     |
| 2. कॉर्पोरेट ऋणधारक के निवास की तिथि                                                                                                  | 23.01.2008                                                                                                                                                                                                                                       |
| 3. यह प्राधिकरण इसके अंतर्गत कॉर्पोरेट ऋणधारक कम्पनी रजिस्ट्रार, दिल्ली निर्माण/पंजीकृत है।                                           | कम्पनी रजिस्ट्रार, दिल्ली                                                                                                                                                                                                                        |
| 4. कॉर्पोरेट पहचान संख्या/कॉर्पोरेट ऋणधारक लिमिटेड लाइसेंसींग पहचान संख्या                                                            | U93090DL2008PT1C173046                                                                                                                                                                                                                           |
| 5. कॉर्पोरेट ऋणधारक के पंजीकृत कार्यालय प्रमाण कार्यालय (यदि कोई हो) का पता                                                           | पंजीकृत कार्यालय: ख. नं. 300, पीपी मैन बिल्डिंग, सुभाषपुर गांव, नईदिल्ली, नई दिल्ली-110030, भारत                                                                                                                                                 |
| 6. कॉर्पोरेट ऋणधारक के संदर्भ में दिवाला अंतरण होने की तिथि                                                                           | 18.3.2021                                                                                                                                                                                                                                        |
| 7. दिवाला प्रस्ताव प्रक्रिया के अंतर्गत दिवाला अंतरण की तिथि                                                                          | मानीयक परसीएल्टी, नई दिल्ली पीट- V1 नं 18.3.2021 को अदेश प्राप्त की तथा आईआरसी को 8.4.2021 को सार्वजनिक श्रोत से उन्नी निगुमि के संबंध में सूचना मिली तथा आईआरसी 9.4.2021 को मानीयक परसीएल्टी को पीटल से अदेश की प्रति डाउनलोड करने में समम हुआ। |
| 8. दिवाला प्रस्ताव प्रक्रिया के सम्मान को अनुमानित तिथि                                                                               | 14.9.2021 अर्थात् सईआई आरसी को बुरआत की तिथि जो 18.3.2021 है                                                                                                                                                                                     |
| 9. अंतरित प्रस्ताव प्रक्रिया का नाम, संबोधक संबोधक संख्या, जो अंतरित प्रस्ताव प्रक्रिया के रूप में कार्य करेगी।                       | पंजी. सं. : IBB/I/PA-002/IP-U00898/2019-2020/12842                                                                                                                                                                                               |
| 9. बॉर्ड में क्या प्रभाव अंतरित प्रस्ताव प्रक्रिया का नाम, संबोधक संबोधक संख्या, जो अंतरित प्रस्ताव प्रक्रिया के रूप में कार्य करेगी। | पता: सीओ रासमनी रोड, 6/129, प्रकाश इलेक्ट्रॉनिक्स, लोको मोरल्लो, साहारा, नई दिल्ली, रणधीर तामाणी रोड दिल्ली-110031, ई-मेल: <a href="mailto:sci.santoshsharma@gmail.com">sci.santoshsharma@gmail.com</a>                                          |
| 10. अंतरित प्रस्ताव प्रक्रिया के साथ प्रस्ताव के लिये प्रयुक्त होने वाला पता तथा ईमेल                                                 | पता: प्लॉट नं. 110, प्रथम तल, वेणुगढ़ पैसिफिक स्क्वायर, सेक्टर 15, प्लॉट J1, गुरुग्राम, हरियाणा-122001, ई-मेल: <a href="mailto:corp.citymart@gmail.com">corp.citymart@gmail.com</a>                                                              |
| 11. दावे जमा करने की अंतिम तिथि                                                                                                       | 23.4.2021 अर्थात् सईआई आरसी को बुरआत की आदेश की प्रति प्राप्त करने की तिथि जो 09.04.2021 है, से 14 दिन                                                                                                                                           |
| 12. क्रेडिटर का वर्ग यदि कोई हो, धारा 21 को धारा (ए) के उपबंध (बी) के अंतर्गत, अंतरित प्रस्ताव प्रक्रिया द्वारा सुनिश्चित किया गया    | इस चरण में क्रेडिटर का वर्ग को वर्ग सुनिश्चित नहीं हो सका है                                                                                                                                                                                     |
| 13. किसी वर्ग में क्रेडिटर्स के प्राधिकृत प्रतिनिधि का नाम                                                                            | समूह नहीं                                                                                                                                                                                                                                        |
| 14. (क) संबंधित प्रस्ताव (ख) प्राधिकृत प्रतिनिधियों का विवरण उपलब्ध है                                                                | वेब लिंक: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> बैंकिंग पत्र: फुटन नं. 110, प्रथम तल, वेणुगढ़ पैसिफिक स्क्वायर, सेक्टर 15, प्लॉट J1, गुरुग्राम, हरियाणा-122001                             |

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कम्पनी विधि अधिनियम नं 18.3.2021 को सिटी मार्ट मैटेनंस सर्विसेस प्राइवेट लिमिटेड के संदर्भ में कॉर्पोरेट इस्पाचेन्सी प्रस्ताव प्रक्रिया शुरू करने का अदेश दिया है। सिटी मार्ट मैटेनंस सर्विसेस प्राइवेट लिमिटेड के क्रेडिटर्स को निदेश दिया जाता है कि प्रक्रिति सं. 10 में वर्णित पत्र पर अंतरित प्रस्ताव प्रक्रिया के पत्र 23.4.2021 को या उससे पूर्व प्राप्त के साथ अपने दावे जमा कर सकते हैं। अन्य सभी क्रेडिटर्स व्यक्तित्व, डाक द्वारा अथवा इलेक्ट्रॉनिक माध्यमों से प्रमाण के साथ अपने दावे जमा कर सकते हैं। प्रक्रिति सं. 12 के समथ साथ सूचीबद्ध किसी वर्ग से संबंधित वित्तीय क्रेडिटर प्रस्ताव गीत में वर्ग के प्राधिकृत प्रतिनिधि के वर्ग में कार्य करने के लिये (वर्ग खाली) प्रक्रिति सं. 13 के समथ सूचीबद्ध तीन इस्पाचेन्सी प्रक्रिस्तलों में से प्राधिकृत प्रक्रिया की अपवाद परन्तु को दस्तावेज रावे का गतत अथवा प्रमाण प्रमाणों को जमा करने पर संहित किया जा सकता है। रावे का प्रमाण पत्र दिवाला तथा दिवालिप्य मंडल (कॉर्पोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया) विनियमन 2016 के चैप्टर IV के अनुसार जमा किया जाएगा। दावे का प्रमाण निम्न विनिर्दिष्ट प्रपत्रों में जमा किए जा सकते हैं प्रपत्र बी: किसी तथा कर्मचारियों को छोड़कर ऑपरेशनल क्रेडिटर्स द्वारा दावे के लिए प्रपत्र सी: किसी के क्रेडिटर्स द्वारा दावे के लिए प्रपत्र डी: किसी अथवा कर्मचारियों द्वारा दावे के लिए प्रपत्र ई: किसी तथा कर्मचारियों के किसी प्राधिकृत प्रतिनिधियों द्वारा दावे के लिए प्रपत्र एफ: वित्तीय क्रेडिटर्स तथा ऑपरेशनल क्रेडिटर्स के अतिरिक्त क्रेडिटर्स द्वारा दावे के लिए

हस्ता संशोध श्रम तिथि: 10.4.2021 अंतरित प्रस्ताव प्रक्रिया स्थान: गुरुग्राम पंजी. सं. IBB/I/PA-002/IP-U00898/2019-2020/12842

### व्यापार

# भारत को कोरोना से हुए नुकसान की भरपाई के लिए करनी होगी तेज वृद्धि : मुद्रा कोष

वाशिंगटन, 10 अप्रैल (भाषा)।

कोरोना महामारी की वजह से अर्थव्यवस्था में आने वाली गिरावट की भरपाई के लिए भारत को अधिक तेज आर्थिक वृद्धि दर्ज करनी होगी। अंतरराष्ट्रीय मुद्रा कोष (आइएमएफ) ने यह राय जताई है।

आइएमएफस की एक वरिष्ठ अधिकारी ने कहा कि अर्थव्यवस्था में आठ फीसद की बड़ी गिरावट से उबरने के लिए भारत को कहीं अधिक तेज वृद्धि दर्ज करने की जरूरत होगी। आइएमएफ की उप-मुख्य अर्थशास्त्री पेट्या कोवा बुक्स ने एक बातचीत में महामारी से प्रभावित अर्थव्यवस्था

को उबारने के लिए अतिरिक्त आर्थिक प्रोत्साहन की भी वकालत की। उन्होंने कहा कि पिछले वित्त वर्ष में भारत के उत्पादन में आठ फीसद की बड़ी गिरावट आई थी।

बुक्स ने कहा- हम वित्त वर्ष 2021-22 के लिए 12.5 की अनुमानित वृद्धि के अनुमान को देखकर बहुत खुश हैं। हम क्रय प्रबंधक सूचकांक (पीएमआई) सहित उच्च आवृत्ति संकेतक भी देख रहे हैं। इनसे पता चलता है कि इस साल की पहली तिमाही में सतत सुधार जारी है। उन्होंने कहा कि महामारी के नए प्रकार के बीच स्थानीय स्तर पर पूर्णबंदी से सुधार के रास्ते में कुछ जोखिम हैं। जहां तक पुनरुद्धार की बात है, तो हम यह

तुलना करते हैं कि यदि संकट नहीं होता, तो 2024 में उत्पादन का स्तर क्या रहता। फिर हम मौजूदा वृद्धि के रुख को देखते हैं, तो यह अंतर काफी बड़ा नजर आता है। आठ फीसद का यह अंतर पूरी दुनिया की तुलना में उल्लेखनीय रूप से कहीं बड़ा है। पूरी दुनिया के लिए यह अंतर करीब तीन फीसद है।

आइएमएफ की अधिकारी ने कहा कि भारत सरकार ने कोरोना संकट से निपटने के लिए कई कदम उठाए हैं। सरकार ने नीतिगत मोर्चे पर पहल की है। राजकोषीय समर्थन दिया, मौद्रिक रुख को नरम किया है, तरलता के लिए कदम उठाए हैं और नियामकीय उपाय भी किए हैं।

| <div>  <div> <b>बैंक ऑफ महाराष्ट्र</b><br/> <b>Bank of Maharashtra</b><br/> ONE FAMILY ONE BANK </div> </div>                                                                                                                                                                                                                                         |                                                                                                                   | <div> <div>जोनल आफिस, 15 एनबीसीसी टावर, तृतीय तल, भीकाजी कामा प्लेस, नई दिल्ली-110066, फोन<span> </span>: 011-26164817/26197769</div> <div>टेलीफैक्स<span> </span>: 26171554 ई-मेल आईडी<span> </span>: <a href="mailto:recovery_del@mahabank.co.in">recovery_del@mahabank.co.in</a></div> </div> |                                                                                                                                                                                                                                                                           |  |  |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|--|
| वित्तीय आस्तियों का प्रतिभूतिकरण तथा पुनर्निर्माण और प्रतिभूति हित प्रवर्तन अधिनियम, 2002 (सरफासी ऐक्ट) के अधीन आस्तियों की बिक्री हेतु सार्वजनिक सूचना                                                                                                                                                                                                                                                                                |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| सरफासी ऐक्ट तथा प्रतिभूति हित (प्रवर्तन) नियमावली, 2002 के तहत प्रदत्त शक्तियों के प्रयोग में तथा यहां नीचे वर्णित कर्जदारों/बंधकदाताओं की प्रतिभूत आस्तियों का कब्जा प्राप्त किए जाने के अनुसरण में संबंधित कर्जदारों/बंधकदाताओं, उनके कानूनी वारिसों/प्रतिनिधियों, जैसी भी स्थिति है, सहित समस्त संबंधितजन और जनता को एतद्वारा सूचना दी जाती है कि अयोहरतासरी द्वारा नीचे सूचीबद्ध सम्पत्तियों के क्रय हेतु ऑनलाइन बोली आमंत्रित है। |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| क्र.सं.                                                                                                                                                                                                                                                                                                                                                                                                                                | कर्जदार/गारंटर का नाम और पता                                                                                      | लॉट सं.                                                                                                                                                                                                                                                                                          | सम्पत्ति का वर्णन                                                                                                                                                                                                                                                         |  |  |
| 1.                                                                                                                                                                                                                                                                                                                                                                                                                                     | 1. मैसर्स युनिटेक लिमिटेड, पंजीकृत कार्यालय <span> </span> : बेसमेंट, 6, कम्पनिटी स्टैंड, साकेत, नई दिल्ली-110017 | 1.                                                                                                                                                                                                                                                                                               | भूमि सम्पत्ति का इन्विटेशन बंधक माप 0.9243 एकड़, गाम-नौकटपुर, तहसील एवं जिला गुरुग्राम पर स्थित तथा पट्टी हुई (सर्वे सं. रेजेंशनल सं. 38 (किला सं. 10/2 तथा 11/11) एवं रेजेंशन सं. 39 (किला सं. 5/2/16 तथा 15/2) –बंधकदाता का नाम- मैसर्स गिलार इन्फ्रास्ट्रक्चर प्रा.लि. |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| यह सम्पत्ति हमारे भीतिक कब्जे में है                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| ई-नीलामी की तिथि <span> </span> : 28.04.2021                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
| उस पर ई-नीलामी का समय <span> </span> : 11:00 बजे पूर्व. से 01:00 बजे अप. (भा.मास.स.) तक प्रत्येक 10 मिन्ट के असीमित विस्तार सहित                                                                                                                                                                                                                                                                                                       |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |
|                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                                                                                                   |                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                           |  |  |